591 Oilfields (Regulation and Development Amend. Bill

[CAPT. Sat ish Kumar Sharma]

the Bill a statement explaining the circumstances which had necessitated immediate legislation by OrdInance."

Therefore, there has been no delay in laying on the Table an explanatory statement giving reasons for immediate legislation. However, it has been a convention of this House that at the time of introduction of a Bill, we do not have objections coming from the hon. members.

SHRI RAM KAPSE (Thane): No, no. (interruptions)

SHRI RAM NAIK: I would like to draw your attention to one more point. If the Bill this Bill has been circulated to us in advance - along with a statement giving reasons are circulated to us in advance, the Government does not lose anything.

So, it is always better if we get all the papers together and then we can decode whether to oppose it or not. From that point of view, I have raised this objection.

MR. SPEAKER: We will look into it. The hon. Minister says that at the time of introducing a Bill, an explanation may be given. Now whether it should be circulated to the Members, when the Bill is circulated, is a question I will look into.

The question is:

"That the leave be granted to introduce a Bill further to amend the Oilfields (Regulation and Development) Act, 1948."

The motion was Adopted

CAPT. SATISH KUMAR SHARMA: I introduce the Bill.

MARCH 1, 1993 Expl.Stat. giving reasons for 592 immediate legislation by the Oilfields (Reg. and Dev.) Amend. Ordinance 14.39 hrs

EXPLANATORY STATEMENT GIVING REASONS FOR IMMEDIATE LEGISLATION BY HE OILFIELDS (REGULATION AND DEVELOPMENT) AMENDMENT

[English]

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATU-RAL GAS (CAPT. SATISH KUMAR SHARMA): I beg to lay on the Table an explanatory statement (Hindi and English versions) giving reasons for immediate legislation by the Oilfields (Regulation and Development) Amendment Ordinance, 1993.

14.40 hrs

[MR. DEPUTY SPEAKER in the Chair]

MATTERS UNDER RULE 377

[English]

(i)Need to establish a sponge IronFactory at Bonai, Orissa

KUMARI FRIDA TOPNO (Sundargarh): Bonai sub-division of Sundargarh in Orissa is one of the most backward areas of our country. Most parts of Bonai sub-division remain out off from the rest of the world during the rainy season. Medical and educational facilities are hardly available to the people of this area. Doordarshan too do not cover this area. Bonai area have got the largest deposit of Iron Ore. The area supplies Iron Ore to Rourkela Steel Plant and other steel plants of the country. Though rich in mineral resources its people are the poorest of the country.

I would, therefore, request the Central Government to establish a Sponge Iron factory at Bonai. This will help the area to develop and people to earn their daily live-